NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB)	-	For	Rule-4(3) of I&E	Daimler Financial Services Pvt. Ltd.,
No.33/		reporting		Vs Scotts Garments Ltd.
BB/2017		settlement		44. 45.45.4

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
yadupatti G	Respondent	-fg.
9886233640		

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent is present. He reported that, matter was compromised and requested time. List it on 03/01/2018.

Member (T)

Member (J)